

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The ancient site at Balraigarh in Madhubani district, Bihar had already been excavated by the Archaeological Survey of India during season 1962-63 and by the Department of Archaeology, Government of Bihar during the seasons 1972-73, 1974-75 establishing the antiquity of the site from the 2nd century B.C. to Pala period.

(b) No, Sir.

(c) Does not arise.

Assistance for Bird Hospital

1107. SHRI RAJNATH SONAR SHASTRI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government propose to give financial assistance for setting up of a bird hospital in Uttar Pradesh to protect the birds, especially the migratory ones;

(b) whether a large number of migratory birds are found injured near Hindon river; and

(c) if so, the action being taken to protect these birds?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) There is no such proposal under consideration of the Central Government.

(b) and (c). Information is being collected and will be placed on the Table of the House.

Deforestation in Nagaland

1108. SHRI RAJNATH SONKAR SHASTRI:
SHRI SURENDRA PAL PATHAK:

Will the Minister of ENVIRONMENT

AND FORESTS be pleased to state:

(a) whether a large scale deforestation has taken place in Nagaland between 1982 and 1987 and the process is still going on; and

(b) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) State Government of Nagaland have informed that no large scale deforestation has taken place in Nagaland between 1982 to 1987.

(b) Does not arise.

[English]

Land Management Corporation

1109. SHRIMATI BASAVA RAJESWARI:
SHRI GURUDAS KAMAT:
SHRI BHOJY KRISHNA HANDIQUE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to set up a Land Management Corporation with equity participation in a bid to raise resources for financing Eighth Plan Programme for expansion and modernisation of Railways;

(b) if so, the main features of the plan and the area of railway land to be made viable asset;

(c) the area of idle land in Karnataka to be made viable; and

(d) the total area of surplus railway land and the area out of it under unauthorised occupation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) and (c). Do not arise.

(d) About 61,000 hectare of railway land is lying vacant and about 2,000 hectare is under encroachment at present. The railway land lying vacant or encroached upon at present is required for Railways' future developmental works.

[*Translation*]

Railway Projects In Bihar

1110. SHRI SIMON MARANDI: Will the Minister of RAILWAYS be pleased to state:

(a) the action taken by the Government during the last three years for the expansion of railway lines, improvement and development of various railway stations and platforms on Railway Divisions covering Santhal Pargana, Chhota Nagpur and Bhagalpur commissioneraries in Bihar and the progress made in the construction and expansion of railway workshops in Sahiganj; and

(b) the details of the expenditure incurred on these works so far and yearly income earned from this area?

THE MINISTER OF STATE IN THE

(i)	Clerks in scale Rs. 950-1500	25%
(ii)	Senior Clerks in scale Rs. 1200-2040	25%
(iii)	Junior Accounts Assistants in scale Rs. 1200-2040	20%
(iv)	Accounts Clerks in scale Rs. 950-1500	20%

(b) Commercial Clerks and Enquiry-cum-Reservation Clerks are exempted.

(c) Exemption in respect of Commercial Clerks/Enquiry-cum-Reservation Clerks has been made in view of their direct relation with operational/transport needs of passengers/goods, being public dealing categories. These orders are operative for the vacancies occurring during the next two years reckoned from December, 1991.

MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Recruitment of Subordinate Staff

1111. SHRI JANARDAN MISRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have decided not to make direct recruitment to one-forth posts in subordinate categories during the next two years;

(b) if so, whether the commercial clerks of special category have been exempted from this ban; and

(c) if so, the reasons therefor and the time for which they are exempted?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) It has been decided not to fill up vacancies falling to the direct recruitment quota, to the extent indicated against each, in the following categories; for a period of 2 years:

[*English*]

Health Centres in Gujarat

1112. DR. K.D. JESWANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Primary Health Centres, Health and Family Welfare Training Centres, Community Health Centres and